

In the National Company Law Tribunal, Jaipur

Item No. 206

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 27.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Tanisha Khubchandani, Adv.

ORDER

Learned counsels for both the parties are present. Pleadings have been completed. Post for final hearing on 23.10.2019.


Sd—
(RAGHU NAYYAR)
TECHNICAL MEMBER

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Sd—
(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER